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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/101/(IB)/2017  
NAME OF THE PETITIONER(S) : R. RAVINDRAN  
NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. VALLIAIAN	Counsel for Respondents	
2.	K.M. Anand	COUNSEL FOR PETITIONER	
3.	B. Sarathbabu For. ROC, Coim	Representing Counsel for Res. Coimbatore	B. Sarathbabu

**ORDER**

Counsel for Applicant present. Counsel for Respondents appearing on behalf of Directors viz., Mr. C.P. Shanmugam and Mr. S. Gopinathan is directed to file objections before next date of hearing. Matter is posted for arguments. Put up on 12.01.2018 at 10.30 A.M.

ghk

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)